

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.15/2016
IA.No.484/KB/2017
IA.No.485/KB/2017

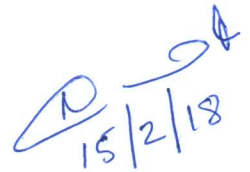
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Shankar Sharma & Ors.-Versus-Astha Nursing Home Pvt.Ltd. & Ors. | | |
| Under Section | 241/242 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

- 1) Mr. Reetobroto Kae Mitra, Adv
- 2) Ms. Swapna Choubey, Adv
- 3) Mr. Siddhanta Sharma, Adv
- 4) Ms. Namrati Basu, Adv

For
Petitioners


15/2/18

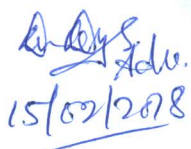
- 1) Partha Paban Bishwal (Adv.)
- 2) Anil Chaudhuri (Adv.)

For
R-16817

Anil Chaudhuri
15/2/18

1. Mr. Bibanath Dey, Adv.
2. Mr. J-Patnaik, P.C.S.

For
Respondent Nos. 1 to 15.


15/02/2018

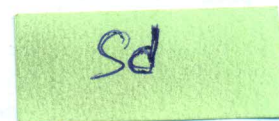
ORDER

Ld. Counsel for the petitioners and the respondent nos.
1 to 17 is present.

R-1 to R-4 in CA No.485/2017 has filed reply. R-16 and R-17 has also filed reply. Remaining respondents not turned up and no reply seems to be filed. Ld. Counsel for the applicant in IA No. 485/2017 sought leave to file rejoinder. Leave is granted. He is allowed 2 weeks' time to file rejoinder.

R-1 to R-4 in CA No.484/2017 has filed reply and remaining respondents not filed any reply. Ld. Counsel appearing on behalf of application in I.A. No. 484/2017 sought leave to file reply. Leave is granted. Rejoinder, if any, is to be filed within 2 weeks.

List it on 23/03/2018.



(Jinan K.R.)
Member (J)